

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1836
TO BE ANSWERED ON 28.12.2017

Funds for NRDWP

1836.SHRIM.I. SHANAVAS:

SHRI M. RAJA MOHAN REDDY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of funds earmarked and allocated under National Rural Drinking Water Programme (NRDWP) to the States including Kerala, during each of the last three years and the current year, State-wise;
- (b) the total sum disbursed during the said period, State-wise;
- (c) the details of habitations covered/likely to be covered to provide safe potable water during 2017-18, State/UT-wise;
- (d) whether the Government has undertaken a performance audit of the NRDWP; and
- (e) if so, the details and outcome thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

(a) & (b) The State-wise details of funds earmarked/allocated and total sum disbursed under National Rural Drinking Water Programme (NRDWP) to the States including Kerala, during each of the last three years and the current year are at Annexure-I.

(c) State/UT-wise details of target assigned and habitations covered under NRDWP to provide safe potable water during 2017-18 are at Annexure-II. The habitations likely to be covered depend on the fund absorbing capacity of the State and vary from State to State. Further, under NRDWP, the schemes are being prioritized on the basis of stage of physical completion of the schemes. Hence, the details of the habitations likely to be covered cannot be assessed in advance.

(d) & (e) The Government of India does not undertake the performance Audit for the NRDWP. Performance Audit of NRDWP is done by Comptroller and Auditor General of India (CAG). CAG has undertaken the Performance Audit of NRDWP, the outcomes of the same are yet to be received from CAG.

Annexure-I

Annexure referred to in part (a)& (b) of Lok Sabha unstarred Q.No. 1836 for answer on 28.12.2017

Details of Allocation and Release under NRDWP (Rs. in Crores)

S.No.	State	2014-15		2015-16		2016-17		2017-18 as on 26.12.2017	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andaman And Nicobar	0.86	0.81	0.38	0.16	0.45	0.22	0.30	0.00
2	Andhra Pradesh	372.43	377.78	156.69	170.05	181.01	204	165.68	119.85
3	Arunachal Pradesh	87.21	109.83	58.08	65.4	100.89	110.84	88.78	58.40
4	Assam	501.1	585.32	268.26	284.11	398.37	348.06	400.02	158.80
5	Bihar	441.07	399.11	229.6	202.73	313.22	373.81	430.32	300.03
6	Chattisgarh	159.08	150.74	63.69	60.83	70.65	84.28	72.74	31.23
7	Goa	4.61	0	2.08	1.66	2.44	1.19	1.67	0.00
8	Gujarat	509.48	405.58	240.13	238.91	281.14	278.5	225.51	167.88
9	Haryana	218.09	277.98	97.65	122.65	114.53	111.53	104.48	61.46
10	Himachal Pradesh	131.84	120.89	65.2	64.38	69.65	83.31	76.74	31.22
11	Jammu And Kashmir	461.33	474.41	199.4	192.12	232.88	225.14	241.98	87.74
12	Jharkhand	169.86	175.18	126.85	132.09	115.77	131.74	149.72	90.09
13	Karnataka	623.2	563.91	307.62	278.08	359.38	343.72	279.69	123.58
14	Kerala	115.59	124.1	52.78	48.05	62.35	75.22	70.00	70.00
15	Madhya Pradesh	397.18	440.18	181.76	193.73	213.61	232.26	201.68	135.51
16	Maharashtra	780.06	748.23	344.16	330.88	412.33	404.45	397.47	161.08
17	Manipur	90.35	88.54	28.98	27.92	41.83	40.61	37.24	26.58
18	Meghalaya	59.61	69.5	30.52	31.24	42.02	40.42	48.15	34.27
19	Mizoram	42.43	34.5	17.71	17.32	25.33	24.49	25.92	10.91
20	Nagaland	108.19	101.44	39.27	38.53	37.93	36.84	27.10	12.81
21	Odisha	205.69	230.67	96.9	103.19	114.9	134.96	120.17	44.98
22	Puducherry	1.62	0	0.74	0	0.86	0.29	0.62	0.00
23	Punjab	93.88	97.38	39.77	42.79	46.02	51.89	68.47	17.97
24	Rajasthan	1194.46	1304.64	547.17	526.75	1073.52	1072.92	558.08	261.84
25	Sikkim	30.38	31.7	10.64	12.05	14.77	19.42	9.14	2.91
26	Tamil Nadu	367.36	382.46	169.5	182.35	157.6	174.68	144.50	101.77
27	Telangana	200.65	212.24	88.77	97.71	115.97	133.09	555.37	519.12
28	Tripura	62.06	68.31	28.07	31.68	39.48	43.73	43.65	28.85
29	Uttar Pradesh	1006.43	1073.22	477.69	490.31	651.58	621.95	497.48	234.14
30	Uttarakhand	135.01	111.48	63.57	60.06	90.88	88.19	82.93	58.81
31	West Bengal	436.53	431.09	199.68	216.85	423.39	440.15	737.29	737.29
Total		9007.64	9191.22	4233.31	4264.58	5804.75	5931.9	5862.89	3689.12

Annexure-II			
Annexure referred to in part (c) of Lok Sabha unstarred Q.No. 1836 for answer on 28.12.2017			
State-wise Target and Achievement of Habitations during 2017-18 as on 26.12.2017			
S. No.	State	Target	Achievement
1	Andaman and Nicobar	5	0
2	Andhra Pradesh	1005	553
3	Arunachal Pradesh	188	9
4	Assam	1752	101
5	Bihar	7777	246
6	Chattisgarh	4169	399
7	Goa	2	0
8	Gujarat	32	499
9	Haryana	263	74
10	Himachal Pradesh	1300	401
11	Jammu And Kashmir	380	70
12	Jharkhand	1430	2701
13	Karnataka	12000	6152
14	Kerala	463	158
15	Madhya Pradesh	338	6625
16	Maharashtra	1955	177
17	Manipur	50	21
18	Meghalaya	110	8
19	Mizoram	35	2
20	Nagaland	54	48
21	Odisha	9300	1454
22	Puducherry	5	0
23	Punjab	779	722
24	Rajasthan	2039	2496
25	Sikkim	40	22
26	Tamil Nadu	3269	937
27	Telangana	915	476
28	Tripura	565	99
29	Uttar Pradesh	1354	403
30	Uttarakhand	495	350
31	West Bengal	4766	2071
Total		56835	27274